West Bengal Act XLI of 1950 THE WEST BENGAL APPROPRIATION (No. 2) ACT. 1950.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 1st November, 1950.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1951.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1951;

It is hereby enacted as follows:—

- 1. This Act may be called the West Bengal Appro- Short title. priation (No. 2) Act, 1950.
- From and out of the Consolidated Fund of West Issue of Rs. Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees three crores ninety-three lakhs eighty-nine thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1951, in respect of the services specified in column 2 of the Schedule.

3,93,89,001 the Consolidated Fund of West Bengal for the year 1950-51.

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1951.

Appropria. tion.

SCHEDULE.

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Grant No.	Services and purposes.	Sums not exceeding			
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
. 2	7—Land Revenue	9,16,000		9,16,000	
5	10—Forest	2,00,000		2,00,000	
16	29—Police	48,62,000	00 pB nj m	48,62,000	
17	30—Ports and Pilotage	70,000		70,000	
22	40—Agriculture	1		1	

1	2	3		
	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	43—Industries—Industries.	3,88,000		3,88,000
	XLI—Receipts from Electricity Schemes— Working expenses.	16,000		16,000
25	53—Capital Outlay on Electricity Schemes met out of Revenue Account.	96,000		96,000
	72—Capital Outlay on Industrial Deve- lopment outside the Revenue Account.	1,50,000		1,50,000
	Total—Grant No. 25	6,50,000		6,50,000
27	43—Industries— Cinchona.	2,01,000		2,01,000
r	50—Civil Works	40,09,000	2,11,000	42,20,000
29	81—Capital Account of Civil Works out- side the Revenue Account.	30,07,000		30,07,000
	Total—Grant No. 29	70,16,000	2,11,000	72,27,000
30A	54A—Territorial and Political Pensions.	2,09,000		2,00,000
33	57—Miscellaneous— Miscellaneous.	4,27,000		4,27,000
34	57—Miscellaneous— Expenditure on refugees.	56,41,000		56,41,000
37	64C—Pre-partition Payments.	95,00,000	15,00,000	1,10,00,000
39A	Transfer to the Contingency Fund of West Bengal.	50,00,000	050	50,00,000
41	Loans and Advances bearing interest.	29,95,000	surfic	29,95,000
	Grand Total	3,76,78,001	17,11,000	3,93,89,001